

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON ENERGY**

DR. SUDHANSHU TRIVEDI (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Energy:-

- (i) Final action-taken by the Government on observations/recommendations contained in Chapter-I of the Thirty-Seventh Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Energy on the Action Taken by the Government on observations/recommendations contained in its Twenty-First Report (Seventeenth Lok Sabha) on 'Financial constraints in Renewable Energy Sector'.
- (ii) Final action-taken by the Government on observations/recommendations contained in Chapter-I of the Thirty-Eighth Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Energy on the Action Taken by the Government on observations/recommendations contained in its Twenty-Seventh Report (Seventeenth Lok Sabha) on 'Evaluation of Wind Energy in India'.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Hon. Members, one notice under Rule 267, received from Shri Pramod Tiwari, does not merit admittance. ..(*Interruptions*).. We will examine. The House may be divided on both the points. Personally, you are full of merit. Now Matters Raised with Permission. Shri Samirul Islam. Need to initiate welfare programmes for migrant workers.

Need to initiate welfare programs for migrant workers

SHRI SAMIRUL ISLAM (West Bengal): Mr. Chairman, Sir, the issue of migrant workers is not new in our country. They have been moving from one State to another for better livelihood for hundreds of years. Over time, migration has increased which is not new for a developing country like us. In the words of Rabindranath Thakur,